

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1277 OF 2008

RUKHMINI SANTOSH MISHRA

Petitioner(s)

VERSUS

SANTOSH MISHRA

Respondent(s)

(With appln(s) for stay and office report)

Date: 20/04/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Mr. Manoj K.Mishra,Adv.

For Respondent(s)

Mr. Sudhanshu S.Choudhari,Adv.

UPON hearing counsel the Court made the following
ORDER

Having regard to the letter circulated, let the matter
be adjourned, as prayed for, for filing rejoinder affidavit.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master